

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI**

ORDER

In view of joint request received from Ms. Sonika, Ld. M.M.(East), Ms. Chhaya Tyagi, Ld. MM(East), Sh. Sachin, Ld. MM(East) and Ms. Pooja Yadav, Ld. MM(East) Karkardooma Courts regarding change of duty as Duty MM for the month of July 2024, Duty Roster bearing no. 472/CMM/EAST/KKD/DELHI, dated 20.06.2024 is partially modified, as under:-

Office of the Chief Metropolitan Magistrate (East)
5500/5592
29 JUN 2024

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Ms. Sonika, Ld. M.M. R/o Flat No. 605, Judge's Residential Complex, Karkardooma Court, Delhi.	01.07.2024	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.
2	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.	05.07.2024	Ms. Sonika, Ld. M.M. R/o Flat No. 605, Judge's Residential Complex, Karkardooma Court, Delhi.
3	Sh. Sachin, Ld. MM, R/o Flat No. 302, Pasupati Apartment, Sector- 48, Faridabad, Haryana.	16.07.2024	Ms. Pooja Yadav Ld. MM R/o. F-227, Sector -9, New Vijay Nagar, Ghaziabad, U.P. 201009
4	Ms. Pooja Yadav Ld. MM R/o. F-227, Sector -9, New Vijay Nagar, Ghaziabad, U.P. 201009	29.07.2024	Sh. Sachin, Ld. MM-04, R/o Flat No. 302, Pasupati Apartment, Sector- 48, Faridabad, Haryana.

Rest of the conditions in circular no. 472/CMM/EAST/KKD/DELHI, dated 20.06.2024, shall remain unchanged.

(Vasundhara Azad)
Addl. Chief Metropolitan Magistrate, East
Karkardooma Courts, Delhi

No. 496 /CMM/EAST/KKD/Delhi

Dated: 29/06/2024

Copy for information to:-

- The Ld. Registrar General, High Court of Delhi at New Delhi.
- The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
- The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
- The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
- The Principal District & Session Judge, South-West, Dwarka, New Delhi.
- The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
- The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
- The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
- All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
- Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
- Incharge Pool Car, Karkardooma Courts, Delhi.
- Incharge Cash Branch, Karkardooma Courts, Delhi.
- Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
- The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
- The I G (Prison), Tihar Jail, Delhi/ New Delhi.
- The Secretaries, Bar Association, KKD, Courts, Delhi.
- Lock Up Incharge, Karkardooma, Delhi.
- Information Center(E-Sewa Kendra), Karkardooma Courts, Delhi.
- Video Conference Room, Karkardooma Courts, Delhi.
- For uploading on layers/Web-Site.
- Office Order File.

प्रधान जिला एवं सत्र न्यायाधीश
दक्षिण संख्या
3788/D
01 JUL 2024
नई दिल्ली

(Vasundhara Azad)
Addl. Chief Metropolitan Magistrate, East